

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.589/2018

Friday, this the 2nd day of November 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Ms. Geeta, aged about 38 years
w/o Sh. Jai Bhagwan
r/o House No. B-3/446
Meet Nagar, Shahdara, Delhi – 94
(Aspirant for the post of Nursery Teacher)

(Mr. S K Gupta, Advocate)

..Applicant

Versus

Govt. of NCT of Delhi through

1. Chief Secretary, Govt. of NCT of Delhi
Delhi Secretariat
Players Building, IP Estate, New Delhi
2. Director, Director of Education
Old Secretariat, New Delhi
3. Chairman, Delhi Subordinate Services Selection Board
FC-18, Institutional Area
Karkardooma, Delhi – 110 092

(Mr. Amit Yadav, Advocate)

..Respondents

O R D E R (ORAL)

Mr. K.N. Shrivastava:

Learned counsel for applicant submits that the relief prayed for in this O.A. has since been granted by the respondents, and as such, this O.A. has become infructuous. Disposed of as such.

**(S.N. Terdal)
Member (J)**

**(K.N. Shrivastava)
Member (A)**

November 2, 2018
/sunil/